POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

KAKATIYA TEXTILES LIMITED

(CIN: L18100TZ1981PLC013940)
Registered Office: "Elgi Towers", Green Fields, 737 D, Puliakulam Road, Coimbatore - 641 045
Tel. No.: +91 422 2311711; Fax No.: +91 422 2311611; E-Mail: investorskaktex@ssh.saraelgi.com
Website: www.kakatiyatextiles.com

Open Offer for acquisition of 15,10,800 Equity Shares of Kakatiya Textiles Limited ('KTL'/'Target Company') by Mr. Ravindra Nath Vanka ('Acquirer 1'), Mrs. Raja Kumari Vanka ('Acquirer 2'), Mr. Raghuveer Vanka ('Acquirer 3') and Ms. Ravali Vanka ('Acquirer 4')

This Post Offer Advertisement is being issued by Mark Corporate Advisors Private Limited **('Manager to the Offer')** on behalf of the Acquirers in connection with the Open Offer made by the Acquirers, to acquire 15,10,800 equity shares of face value of ₹10 each of the Target Company **('Equity Shares')**, representing 26% of the Subscribed Equity Share Capital of the Target Company **('Offer')**, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on May 11, 2015 (Monday) in the following newspapers:

Newspaper	Language	Edition(s)
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Mumbai Lakshadeep	Marathi	Mumbai Edition
Makkal Kural	Tamil	Coimbatore Edition

1) Name of the Target Company : Kakatiya Textiles Limited
2) Name of the Acquirers :
   a) Mr. Ravindra Nath Vanka ('Acquirer 1');
   b) Mrs. Raja Kumari Vanka ('Acquirer 2');
   c) Mr. Raghuveer Vanka ('Acquirer 3') and;
   d) Ms. Ravali Vanka ('Acquirer 4')
3) Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
4) Name of the Registrar to the Offer : Bigshare Services Private Limited
5) Offer Details
   a. Date of Opening of the Offer : August 12, 2015 (Wednesday)
   b. Date of Closure of the Offer : August 25, 2015 (Tuesday)
6) Date of Completion of Payment of Consideration and communication of Rejection/Acceptance : September 04, 2015 (Friday)
7) **Details of Acquisition:**

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price (in ₹)	₹7.00 (Rupees Seven only) per fully paid-up Equity Share and ₹2.00 (Rupees Two only) per partly paid-up Equity Share ('Offer Price'), payable in cash		₹7.00 (Rupees Seven only) per fully paid-up Equity Share and ₹2.00 (Rupees Two only) per partly paid-up Equity Share ('Offer Price'), payable in cash	
7.2	Aggregate number of shares tendered	15,10,800*		(i) 13,900 fully paid-up Equity Shares (ii) 800 partly paid-up Equity Shares	
7.3	Aggregate number of shares accepted	15,10,800*		(i) 13,100 Fully paid-up Equity shares (ii) 800 Partly paid-up Equity Shares	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹1,05,75,600#		(i) ₹91,700 for Fully Paid-up Equity Shares (ii) ₹1,600 for Partly Paid-up Equity Shares	
7.5	Shareholding of the Acquirer(s) before Public Announcement • Number • % of Voting Capital	500 (fully paid-up) 0.01%		500 (fully paid-up) 0.01%	
7.6	Shares acquired by way of Share Purchase Agreement • Number • % of Voting Capital	29,32,812 (fully paid-up) 50.63%		29,32,812 (fully paid-up) 50.63%	
7.7	Shares Acquired by way of Open Offer • Number • % of Voting Capital	15,10,800* 26%*		(i) 13,100 (fully paid-up) (ii) 800 (partly paid-up) 0.23%	
7.8	Shares acquired after Detailed Public Statement • Number • Price of the shares acquired	Nil Not Applicable		Nil Not Applicable	
7.9	Post Offer Shareholding:	No.	% of Voting Capital	No.	% of Voting Capital
	• Acquirer 1 • Acquirer 2 • Acquirer 3 • Acquirer 4	44,44,112*	76.72%*	29,46,412 800	50.86% 0.01%
7.10	Pre & Post offer Shareholding of the Public	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
	• Number	28,41,888 (fully paid-up) 35,400 (partly paid-up)	13,48,788*	28,41,888 (fully paid-up) 35,400 (partly paid-up)	28,28,788 (fully paid-up) 34,600 (partly paid-up)
	• % of Voting Capital	49.36%	23.28%*	49.36%	49.13%

**Assuming full acceptance in the Offer.*

#Assuming Offer Price of fully paid-up Equity shares

8) The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9) A copy of this Post Offer Advertisement will be available on the websites of SEBI & BSE Limited and at the Registered Office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated July 31, 2015.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS:

MARK

MARK CORPORATE ADVISORS PRIVATE LIMITED
CIN: U67190MH2008PTC181996
404/1, The Summit Business Bay, Sant Janabai Road (Service Lane), Off W. E. Highway, Vile Parle (East), Mumbai - 400 057
Tel. No.: +91 22 2612 3207; **Fax No.:** +91 22 2612 3208
Contact Person: Mr. Manish Gaur
Email: openoffer@markcorporateadvisors.com
SEBI Regn. No.: INM000012128

Place : Mumbai
Date : September 10, 2015

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Size : 12(w) x 34(h)